

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **9<sup>th</sup> Day of January**, 2020)

**Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**  
**Hon'ble Ms. Naini Jayaseelan, Member (Administrative)**

**Original Application No.330/772/2016**

Saurabh Singh

..... **Applicant**

**By Advocate: None**

Versus

Union of India & Ors.

..... **Respondents**

**By Advocate: None**

**ORDER**

Case called out. None present for counsel for parties.

2. From the perusal of the order sheets, it appears that on the previous dates i.e. on 21.11.2019, 28.11.2019 and 07.01.2020 none was present for applicant. It appears that applicant is not interested in pursuing this Original Application. Accordingly, Original Application is dismissed in default and for non prosecution.

**(Naini Jayaseelan)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

Sushil